

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

25

**C.P.(CAA)/223(MB)2023 IN
C.A.(CAA)/91(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES: Akansha Vincom Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Ajit Singh Tawar, Ld. Counsel for the Petitioner present. Mr. Altap Shaikh, Representative of the RD West present.
2. Representative of the RD seeks time to file supplementary report in the matter. At request, two weeks time is granted.
3. List this matter for hearing on **02.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)